

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 31.10.2018 (Wednesday)**

**Court – II**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 216 of 2018	Kanodia Knits Pvt. Ltd. Vs. Registrar of Companies	Abhishek Anand	Shankh Sen Gupta
2.	Comp. App. (AT) 255 of 2018	Sushil Kumar & Anr. Vs. Shilpa Garments Pvt. Ltd. & Ors.	Rakesh Kumar	N.P.S. Chawla
3.	Comp. App. (AT) No. 264 of 2018	Adroit Trade Pvt. Ltd. (Struck Off) Vs. ROC, Chennai	Nesar Ahmed Rohit Chaudhary	P.S. Singh
4.	Comp. App. (AT) No. 313 of 2018	Dominic Thomas Karipaparambil Vs Xact Data Discovery India Pvt Ltd & Ors	Anshu Bhanot	Malak Bhatt

**Note: Court will not sit after 03:00 PM.**

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*Handwritten signature*  
30.10.2018

**By Order**

*Handwritten signature*  
**Joint Registrar**